

to re-lay on the Table, under subsection (3) of Section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1954, a copy of each of the following Notifications making certain further amendments to the Displaced Persons (Compensation and Rehabilitation) Rules, 1955

(i) GSR No 699/R Amdt XXV dated the 16th August, 1958, [Placed in Library, See No LT-887/58]

(ii) GSR No 814/R Amdt XXVI dated the 6th September, 1958, [Placed in Library, See No LT-939/58]

(iii) GSR No 814/R Amdt XXVII dated the 13th September 1958, [Placed in Library, See No LT-968/58]

ESTIMATES COMMITTEE

THIRTY-SIXTH REPORT

Shri B. G. Mehta (Gohilwad) Sir I beg to present the Thirty-sixth Report of the Estimates Committee on the Ministry of Health-Medical Services (Part I)

STATEMENT RE FILM INDUSTRY

The Minister of Commerce (Shri Kanungo) Sir, the statement is a long one—a full page of figures. If you permit I will lay it on the Table of the House.

Mr Speaker: Yes, it may be laid on the Table of the House, and it may be circulated to hon Members [Placed in Library See No LT-1202/59]

12-03 hrs

RE DISCUSSION ON CHINNAKURI MINE DISASTER

Shrimati Renu Chakravartty: (Basirhat) Sir, before you take up the Motion on the Address, I would like to state that the hon Minister of Labour had stated that we shall be allowed to discuss the Report of the Chinnakuri Mine Disaster Enquiry Committee. It is full two months since that Report has been presented and yet we have not had a chance of discussing it. It has come in the Gazette, and I would beg of you to see that the Report is laid on the Table of the House and we are allowed to discuss it.

The Deputy Minister of Labour (Shri Abid Ali): If I remember aright, the promise was that this Report will be discussed in the Safety Committee, and it was discussed there. However, I will examine what the hon lady Member has said and do the needful if any action is called for.

Shrimati Renu Chakravartty: It is better he looks into the old debates because the debate very specifically covers all the points raised from both sides of the House. We wanted a discussion immediately and the hon Minister said that we shall wait for the Report and then discuss it.

Shri Tangamani (Madurai) In reply to Starred Question No 845 dated 11th December 1958 the hon Deputy Minister stated that the Chinnakuri Enquiry Report will be laid on the Table of the House. We would like to know whether he has so laid it.

Shri Abid Ali: If it is not laid on the Table it will be laid during the course of the next week.

Shri Tangamani: It has already been published in the Gazette.

Mr Speaker: The Minister says that he does not remember having said so. If it is there and if the Report is not laid on the Table